

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.05.2026


ORDER NO. 60 of 2026

Hon'ble President is pleased to order sitting commencing from **11.05.2026** to **15.05.2026** for **CESTAT, New Delhi** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 11.05.2026 to 15.05.2026	Hon'ble Mr. Justice Dilip Gupta, President and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters
Mr. Ajay Sharma, Hon'ble Member (Judicial)		
From 14.05.2026 to 15.05.2026		

Note:

1. On 15.05.2026, Service Tax Division Bench matters will be taken up after the hearing of CST matters.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to :-
SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/ Kolkata/Mumbai/ P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/ O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar